

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1004  
ANSWERED ON:27.07.2015  
Allocation of Fund for Saharia Tribe  
Shekhawat Shri Gajendra Singh

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether various Scheduled Tribes (STs) development funds including funds for Saharia tribe in Rajasthan under four year conservation-cum-development plan are not released despite approval of the Government;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the time by which funds for such development plans are likely to be released?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) to (c): The Ministry has been implementing a 100% Central Sector Scheme namely "Development of Particularly Vulnerable Tribal Group" for overall development of Particularly Vulnerable Tribal Groups (PVTGs). Under the scheme, State Governments submit Conservation-cum-Development (CCD) Plans on the basis of assessed requirements which are holistic plans. An Expert Committee/ Projects Appraisal Committee in the Ministry examines CCD Plans and activities proposed for implementation, and approves the Plan. However, funds are released to a State based on the availability of funds in a particular financial year, proportionate to PVTG population of the State vis-a-vis PVTG population of the country, receipt of requisite documents etc. The details of funds sanctioned and released to Government Rajasthan during the last 3 years and the current year under the Scheme for development of Saharia PVTG are given below:-

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(Rs. in crore)  
Sl.No. Financial year Funds released for Saharia PVTG in Rajasthan  
1. 2012-13 15.00  
2. 2013-14 7.00  
3. 2014-15 15.00  
4. 2015-16  
(as on 22.7.15) 5.38

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